Import of Scrap for Mini Steel Plants

38. SHRI SAMAR MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government intend to import large quantities of scrap to meet the requirements of mini steel plants; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) In view of the shortage of indigenous steel melting scrap likely to be faced by the mini steel plants, the Government has taken steps to encourage its import to fill the gap between demand and supply.

(b) It has been recently estimated by a Committee appointed by the Government, which included representatives of ISSAI (Iron and Steel Scrap Association of India) and SFAI (Steel Furnace Association of India) that the yearly production of indigenous scrap is just sufficient for production of 1.7 million tonnes of liquid metal by the Electric Arc Furnace Units (mini steel plants). The production of mini steel plants has been rising and it was about 54 per cent higher during the period April, 1978 to January 1979 when compared to the same period in 1977-78. It is expected that the mini steel plants will cross the level of 2 million tonnes of liquid metal production during 1978-79. To continue production at such a high level by these plants, it is necessary to supplement the indigenous availability of scrap by imports. The import of ferrous melting scrap is canalised through the Metal Scrap Trade Corporation Limited, a subsidiary of Steel Authority of India Limited. To make its use economic for the mini steel plants, the import of ferrous melting scrap (other than heavy melting scrap) has been exempted from payment of countervailing excise duty with effect from January 1, 1979 to June 30, 1979. The canalising agency has also agreed to issue no objection certificates, limited to 25 per cent of the licensed capacity of the unit, for direct import of the ferrous melting scrap (other than heavy melting scrap) by the mini steel plants subject to price clearance and other procedures being followed. This suggestion is being processed.

सातवें अन्तर्राष्ट्रीय फिल्म समारोह पर हुआ व्यय और उससे अर्जित आय

40. श्री हरगोविन्द वर्मा : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) सातवें अन्तर्राष्ट्रीय फिल्म समारोह पर कुल कितना व्यय हुआ और उससे कितनी आय हुई ;

(ख) यह आय और व्यय छठे अन्तर्राष्ट्रीय फिल्म समारोह पर हुए व्यय और उससे हुई आय से कितनी अधिक अथवा कम है ; और

(ग) यदि व्यय अधिक और आय कम हुई हो तो इसके क्या कारण हैं ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) :

(क) समारोह पर हुए व्यय और उससे अर्जित राजस्व क वास्तविक आंकड़ों का पता व्यय के सभी बिलों के प्राप्त होने और राजस्व के, टिकटों के अलावा, अन्य विविध स्रोतों से पूर्णतया वसूल होने के बाद हो चलेगा। तथापि प्रारम्भिक प्राक्कलन इस प्रकार है :—

अनुमानित व्यय : 39.00 लाख रुपए।

अनुमानित राजस्व : 30.70 लाख रुपए।

(ख) : 7वें अन्तर्राष्ट्रीय फिल्म समारोह का अनुमानित व्यय और आय छठे अन्तर्राष्ट्रीय फिल्म समारोह के व्यय और आय से क्रमश: 7.34 लाख रुपये और 34.86 लाख रुपए कम हैं।

(ग) : छठे अन्तर्राष्ट्रीय फिल्म समारोह की तुलना में 7वें अन्तर्राष्ट्रीय समारोह से हुई कम आय के कुछ कारण इस प्रकार हैं :—

(1) 7वें अन्तर्राष्ट्रीय फिल्म समारोह में प्रविष्ट फिल्मों की कुल संख्या फिल्मों का उच्च स्तर सुनिश्चित करने के लिए सीमित कर दी गई थी। छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान दिखाई गई 300 फिल्मों

की तुलना में 7वें अन्तर्राष्ट्रीय फिल्म समारोह के दौरान दिखाई गई फिल्मों की संख्या भारतीय पनोरमा की फिल्मों को छोड़कर, लगभग 140 रखी गई।

(2) छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान फिल्मों के सार्वजनिक प्रदर्शन के लिए लिए गए 14 सिनेमाघरों की तुलना में 7वें अन्तर्राष्ट्रीय फिल्म समारोह के दौरान केवल 10 सिनेमाघर ही लिए गए।

(3) छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान 5/- रुपए 10/- रुपए 15/- रु० और 25/- रुपए वाले टिकटों की तुलना में 7वे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान 5/- रुपए, 10/- रुपए 15/- रुपए और 20/- रुपए वाले टिकट थे।

(4) छठे अन्तर्राष्ट्रीय फिल्म समारोह के दौरान टिकटों की अन्धाधुन्ध बिक्री हुई थी जिससे लोगों को समारोह के टिकट परिकल्पना से खरीदने पड़े। तथापि, 7वें अन्तर्राष्ट्रीय फिल्म समारोह के दौरान जन साधारण के लिए टिकटों की बिक्री विभिन्न सिनेमाघरों पर प्रदर्शन कार्यक्रम की घोषणा के बाद शुरू की गई। गुणवत्ता फिल्मों के प्रति विशेषकर ऊंची दरों वाले टिकटों में जनता की रुचि अधिक नहीं थी।

Loss incurred by Hindustan Anti-biotics Ltd.

41. SHRI VIJAY KUMAR N. PATIL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Hindustan Anti-Biotics Limited (HA) has slipped into a state of sickness since 1973-74;

(b) if so, furnish details of year-wise losses incurred since 1973-74 to 1977-78 and the estimated for 1978-79;

(c) whether Government propose to appoint a high level committee to look into the working of the major public sector undertakings which are running in losses with a view to identify the factors contributing to the continuously increasing losses; and

(d) if so, furnish details thereof; details of the steps taken/proposed to improve the working of Hindustan Anti-Biotics and other such Units running in losses?

THE MINISTER OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). Hindustan Antibiotics Limited (HAL) have been incurring losses since 1973-74. The net loss since 1973-74 are furnished below:—

Year	Loss (Rs. lakhs)
1973-74	148·21
1974-75	327·96
1975-76	291·65
1976-77	67·74
1977-78	222·25
1978-79	360·78 (Estimated)

(c) No, Sir.

(d) The following measures to meet the working of the company are being considered:

(i) Expansion of capacities for the manufacture of bulk drugs and formulations including rehabilitation of Vitamin 'C' Plant.

(ii) Replacement of existing old equipment which have not been replaced for a number of years.

(iii) Introduction of modern management techniques, systems approach for plant preventive maintenance, production planning and control, man-power planning, rationalisation in deployment of manpower, training etc.